

is taken up from time to time depending upon, requirement of connectivity, *inter-se* priority and availability of funds.

Improvement to Bijapur-Hubli NH-218

3023. DR. VIJAY MALLYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a proposal dated 26 May, 2011 from the State Government of Karnataka has been received proposing expenditure of Rs. 1281 lakhs for effecting improvements to Bijapur-Hubli section of NH-218;

(b) whether this proposal has been considered by the Ministry; and

(c) if so, the present stage of consideration of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes, Sir.

(b) and (c) Ministry has approved the proposal amounting to Rs. 1272 lakhs for improvements of NH-218 Bijapur-Hubli Section from km. 153.00 to km. 155.15 including construction of two bridges at km. 153.86 and km. 154.64.

New scheme for ultra mega road projects

3024. SHRI A. ELAVARASAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has drawn up a new scheme of Ultra Mega road projects where firms will have right to develop real estate projects alongside the highway;

(b) if so, the details thereof;

(c) whether there is a plan to set up an expert committee for identifying stretches and weaving them up into packages; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The Ministry is examining the feasibility of building of greenfield Expressways on stretches with high vehicular traffic density on Public Private Partnership mode along with appropriate development of real estate to make the project viable.

(b) Projects are at a planning stage.

(c) and (d) No, Sir.

Pending Proposals of Chhattisgarh

†3025. SHRI SHIV PRATAP SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of proposals from the State Government of Chhattisgarh lying pending with the Ministry;

(b) district-wise details thereof; and

(c) the details of the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) The district-wise details of proposals received from State Government of Chhattisgarh for development and maintenance of National Highways is given in the Statement (*See below*)

(c) Development and maintenance of National Highways is a continuous process depending upon *inter-se* priority and availability of funds. The proposals received from State Government are scrutinized in the Ministry depending upon their priority in the approved plans and only technically feasible proposals are approved depending upon availability of funds.

Statement

Details of proposals received From Chattisgarh

Sl.No.	NH No. Old/New	Name of the District	Name of Work	Length
1	2	3	4	5
1.	200/49	Janjgir Chanpa	IRQP in km. 182.600 ro 184.00, km. 198.200 to 198.800 and km. 199.400 to 202.200	5.20
2.	200/49	Janjgir Chanpa	IRQP in km. 144.200 to 163.300	19.40
3.	200/49	Janjgir Chanpa	IRQP in km. 163.300 to 175.000	11.60
4.	78/43	Korea	IRQP in km. 245.000 to 265.800 (except km. 250.000 to 255.000)	15.80

†Original notice of the question was received in Hindi.